

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2803
ANSWERED ON:13.03.2000
CRIME AGAINST WILDLIFE
SHYAMA SINGH

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government have decided to set up a Directorate of Prevention of Crime Against Wildlife in the country;
- (b) if so, whether the crime against wildlife have increased manifold in the country and even the Non-Government organisations are pressing the Government to take an effective steps in this regard;
- (c) if so, the facts in this regard;
- (d) whether Subraminiam Committee in the year 1994 also recommended to set up the Directorate to check crime against wildlife; and
- (e) if so, the time by which the Directorate would be set up and start functioning?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS

(SHRI BABU LAL MARANDI)

(a) Yes, Sir.

(b) & (c) Reports of wildlife related crimes from inside and outside the protected areas come to the notice of this Ministry. Effective strategies are adopted for preventing such crimes with the support of renowned NGO's with proven track record.

(d) Yes, Sir.

(e) A proposal regarding setting up of a Directoate of Prevention of Crime against Wildlife is under active consideration in the Ministry. Since it involves detailed deliberations and co-ordination with other Ministries / Departments, it is not possible to fix a specific time frame.